## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA(CAA) -123 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Posh Exports Pvt. Ltd. And Ekum Designs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Rajeev K. Goel, Advocate for Petitioner

## ORDER

Reserved for Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)